Central Administrative Tribunal, Principal Bench Original Application No. 2812 of 2003

New Delhi, this the 28th day of November. 2003

Hon'ble Mr. Justice V. S. Aggarwal, Chairman Hon'ble Mr. S. A. Singh, Member (A)

C.B. Goswami, S/o Shri Khushi Ram, R/o 17/206 E - Chauk Indara Tajganj, Agra (U.P.)

.... Applicant

(By Advocate: Shri D.P. Sharma)

Versus

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- Union of India Through Secretary, Ministry of Communication and I.T. Department of Posts, Dak Bhawan, Sansad Marg, New Delhi
- The Chief Postmaster General,
 U.P. Circle Lucknow
- The Senior Superintendent Postoffices Agra Division, Agra
- Shri Kalua Ram, the then SPM Khwaja, C/o the Sr.Supdt. Postoffices, Agra Dn. Agra

.... Respondents

ORDER(ORAL)

By Justice V.S. Aggarwal, Chairman

The applicant was appointed 85 Postal Assistant. He was promoted on 1.2.90 under one time bound promotion scheme on completion of 16 years service. minor penalty of stoppage of one increment for six months without cumulative effect was awarded to him on 21.7.98. he was awarded a Censure. By virtue of the present application, he seeks promotion under BCR (HSG-II) Scheme with effect from 1.7.2000 with consequential benefits after a review DPC meets. In this regard, the already submitted a representation dated applicant has 1.9.2003 copy of which is Annexure A-6 on the record.

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- Taking stock of the totality of facts, when rights of the respondents are not likely to be affected, we deem it unnecessary to give a show cause notice while disposing the present application.
- It is directed that respondent no.2 would consider the said representation and pass a speaking order preferably within four months of the receipt of the certified copy of the present order and communicate it to the applicant. By way of abundant caution, we make it clear that we are not expressing ourselves on the merits of the matter. O.A. is disposed of.

(S.A. Singh)
Member(A).

(V.S. Aggarwal) Chairman

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